Division Bench

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.73/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th August, 2017, 10.30 A.M.

Name of the Company		Surendra Kumar Joshi -Versus- Rei Agro Limited	
Under Section SI. Name & Desig No. Representa	9 IBC		
	Representa LE	nation of Authorized Appearing on behalf of Signature with date	
1 .	DRIPTO	MAJUMDAR, } Corporate Diajund Adv. } Corporate Diajund 18/8/17	
2.	KIRAN KANISHK	SHARMA, Arcs & RESOLUTION Know los KHETAN, Adv PROFESSIONAL 18/9/1	
1.	Amrila	Pandy 3 Operational Vestor 18781	

ORDER

Ld. Counsels for the RP, operational creditor and the corporate debtor are present.

Ld. Counsel for the RP submitted that he has moved an application for extension of time. RP is directed to remain present in Court in person.

List the matter on 22/08/2017 for arguments along with the IA.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)